

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (BA) NO.290 OF 2020
(Saurabh Ashok Wankhede .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.A.M.Tirukh, Advocate for the applicants.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Mrs.G.R.Tiwari, learned Additional
Public Prosecutor for respondent/State seeks time
to file reply. Time is granted.

List the matter after two weeks.

JUDGE